

MRO-TEK REALTY LIMITED

(Formerly Known as MRO-TEK Limited)

Registered Office: "Maruthi Complex", No.6, New BEL Road, Chikkamaranahalli, Bengaluru – 560 054

Corporate Identification Number (CIN): L28112KA1984PLC005873

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CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF MRO-TEK REALTY LIMITED

This corrigendum (this "Corrigendum") is being issued by Karvy Investor Services Limited ("Manager to the Offer"), on behalf of Mr. Aniruddha Mehta, Mrs. Gauri A. Mehta and Umiya Holding Private Limited ("UHPL") (herein collectively referred as "the Acquirers") in respect of the open offer to acquire equity shares of MRO-TEK Realty Limited ("Target Company / MRO-TEK") in terms of Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("SEBI (SAST) Regulations, 2011"). This Corrigendum is being issued pursuant to revisions as advised by Securities and Exchange Board of India vide their letter no. SEBI/HO/CFD/DCR1/2016/17627 dated June 21, 2016 and should be read in conjunction with the Public Announcement dated May 19, 2016 and Detailed Public Statement ("DPS") published on May 26, 2016 in all editions of Financial Express (English), Janasatta (Hindi), Loksatta (Marathi) and Hosadigantha (Kannada). The capitalised terms used but not defined in this corrigendum shall have the same meaning assigned to them in the DPS.

1) The revised schedule of activities pertaining to the Open Offer is as follows:

Nature of the Activity	Original		Revised	
	Date	Day	Date	Day
Date of Public Announcement	19 th May, 2016	Thursday	19 th May, 2016	Thursday
Publication of Detailed Public Statement in newspapers	26 th May, 2016	Thursday	26 th May, 2016	Thursday
Filing of draft letter of offer with SEBI along with soft copies of Public Announcement and detailed Public Statement	02 nd June, 2016	Thursday	02 nd June, 2016	Thursday
Last date for a competing offer	16 th June, 2016	Thursday	16 th June, 2016	Thursday
Last date for receipt of comments from SEBI on the draft Letter of Offer (in the event SEBI has not sought clarification or additional information from the Manager to the Offer)	23 rd June, 2016	Thursday	21 st June 2016	Tuesday
Identified Date*	27 th June, 2016	Monday	23 rd June, 2016	Thursday
Last date for dispatch of the Letter of Offer to the public shareholders of the Target Company as on the identified Date	04 th July, 2016	Monday	30 th June, 2016	Thursday
Last date for upward revision of the Offer Price and / or the Offer Size	05 th July, 2016	Tuesday	04 th July, 2016	Monday
Last date by which the recommendation of the committee of independent directors of the Target Company will be published.	08 th July, 2016	Friday	05 th July, 2016	Tuesday
Date of public announcement for opening of the Offer in the newspapers where the DPS has been published.	11 th July, 2016	Monday	07 th July, 2016	Thursday
Date of Commencement of tendering period	12 th July, 2016	Tuesday	08 th July, 2016	Friday
Date of Closing of tendering period	25 th July, 2016	Monday	21 st July, 2016	Thursday
Last date of communicating rejection/acceptance and payment of consideration for accepted tenders/return of unaccepted Equity Shares.	08 th August, 2016	Monday	04 th August, 2016	Thursday

(*) Identified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except Acquirer, Seller and other promoters who are not part of the SPA) are eligible to participate in the Offer any time before the closure of the Offer.

All other terms and conditions of the Open Offer remain unchanged.

The Acquirers, including the Board of Directors of UHPL accept full responsibility for the obligations of the Acquirers as laid down in terms of the SEBI (SAST) Regulations, 2011, and for the information contained in this Corrigendum.

This corrigendum will also be available on SEBI website at www.sebi.gov.in.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF ACQUIRERS

KARVY INVESTMENT BANKING

KARVY INVESTOR SERVICES LIMITED

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Contact Person: Mr. P. Balraj/ Mr. Avinash Palivela, SEBI Registration No: INM000008365.

Place: Hyderabad

Date: June 23, 2016